## Annexure-3

## Name of the Corporate Debtor: Bhumya Tea Company Private Limited; Date of commencement of CIRP: 05.04.2022; List of creditors as on: 06.07.2022

## List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

		Details of claim received		Details of claim admitted							Amount of			(Amount in INR)	
SI. No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Details of Security Interest	Whether related party?	% of voting share in CoC	contingent	any mutual dues, that may be set off	claim not	Amount of claim under verification	<sup>n</sup> Remarks, if any
1	UCO Bank Flagship Corporate Branch 2, India Exchange Place, Kolkata - 700001 E: calind@ucobank.co.in ho.nclt@ucobank.co.in	13.04.2022	76,04,17,715	76,04,17,715	Term Loan and Working Capital Credit Facilities		76,04,17,715	Refer Note 1 below	No	24.3%	-	-	-	-	
	Total:		76,04,17,715	76,04,17,715		76,04,17,715	76,04,17,715			24.3%			-	-	

## NOTE: SECURITY INTEREST OF THE ABOVE SECURED FINANCIAL CREDITORS

lote No.	Name of Creditor	Amount of Claim admitted	Primary Security	Colleteral Securities	Guarantees
1	UCO Bank Flagship Corporate Branch 2, India Exchange Place, Kolkata - 700001 E: calind@ucobank.co.in ho.nclt@ucobank.co.in	76,04,17,715	<ol> <li>Hypothecation of stock of Tea crops of Company's Jamguri Tea Estates for present &amp; future seasons.</li> <li>Hypothecation of Plant &amp; Machinery, stores and spares and other movable assets (other than those purchased under H.P. scheme of Tea Board) charge on Book Debts of the Company.</li> </ol>	Equitable Mortgage (EMTD) of Jamguri Tea Estate and construction thereon situated at village, Nugora grant, Mouza - Ghiladhari, Golaghat, P.O. Oating, P.S. & Distt. Golaghat, Assam in the name of the Company M/s. Bhumya Tea	(2) Mrs. Reena Bansal

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